

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)**DAILY BOARD DT. 25/09/2020**

Sr. No.	Case No.	Party Name	Stage
1	S.C. 774/2014	The State DCB CID, Unit VIII Mumbai Vs Sudhir Dattatray Shinde and ors.	Appearance
2	CRI APPEAL 964/2016	Rajesh Vinayak Chavan-@MA-2711-16,BA- 2583-16Aplnt. Vs State of Maharashtra-Respdt.	Judgment
3	CRI APPEAL 627/2018	Dinesh Rane - Appellant Vs The State of Maharashtra and Alakh Advertising and Publicity pvt. Ltd. - Respondent	Arguments
4	CRI APPEAL 843/2018	Vijay Chandraprakash Sharma - Appellant Vs The State of Maharashtra - Khar Police Station - Respondent	Arguments
5	S.C. 849/2015	The State - Chembur PS Vs Mohd. Firoz Mohd. Abrahar Khan	Evidence P/H
6	S.C. 562/2017	The State Bandra Police Station Vs Deepak Birbahadur Jath	Evidence P/H
7	CRA 893/2018	Rehemtulla Mamji Marediya @ MA 1932-18 - Applicant Vs The State of Maharashtra - Nagpada Police Station - Respondent	Order
8	CRA 1423/2019	Arif AK Reshamwala -- Applicant Vs The State of Maharashtra - J J Marg Police Station -- Respondent	Order